

5 Dated: 1.2.90.

Notice issued to the
Respondent's Advocate
on dt 12-2-90

MSD
12-2-90

Notice dt. 12/2/90 served
on Advocate for Respondent
on dt. nil.

[Signature]
15/3/90.

This case has come before
me today because the Deputy
Registrar is not available.

None present for either
side.

Issue fresh notice to
Ms. N. R. Saxin, learned advocate
for respondents asking her to
file proof of service of their
reply on the applicant on or
before 15.3.90.

S.O. to 15.3.90 before
Deputy Registrar.

[Signature]
(P.S. CHAUDHURI)
M(A)

Tribunal Date: 15/3/90
Applicant in person / by none
Advocate / Respondent by none
Council.

The matter adjourned to 29/5/90
for reply and directions

[Signature]
Dy. Registrar